

(क) क्या सरकार का ध्यान 5 जून, 1967 को दैनिक समाचार पत्र "सार्वजनिक" में प्रकाशित हुए बिहार के राज्य तथा अभाव माधन संजी द्वारा दिये गये वक्तव्य के बारे में इन आक्षेप के समाचार की धोर दिखाया गया है कि बिहार में भूख से होने वाली प्रत्येक मृत्यु के लिये केन्द्रीय सरकार उत्तरदायी होगी, क्योंकि केन्द्रीय सरकार न तो अपने अचन के अनुसार अनाज ही देती है और न ही वह राज्य से बाहर किसी अन्य स्थान से अनाज खरीदने की अनुमति देती है; और

(ख) यदि हाँ, तो इन सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

आज, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अना-
सुख सिन्घे) : (क) सरकार ने इस सम्बन्ध में प्रेम रिपोर्टें देखी है।

(ख) केन्द्रीय सरकार बिहार को आयातों का यथा सम्भव अधिक से अधिक आवंटन करती रही है। वहाँ पर मन्त्री स्थिति और बिहार को कोई आवल आवंटित नहीं किया जा रहा था, इस तथ्य को देखते हुए राज्य सरकार ने यह अनुरोध किया था कि यदि वे किसी राज्य से विशेष कर आवल का कालगु स्टोक घाने में लक्ष्य हो चाहे हैं और सम्बन्धित राज्य सरकार उन स्टोक को बिहार को देना मान लेती है तो केन्द्रीय सरकार ऐसे स्टोक को बिहार में लाने की अनुमति दे दे। बिहार सरकार का सूचन-किया क्या है कि यदि वह स्टोक उस राज्य द्वारा केन्द्रीय पूल में देने की आम्वासित मात्रा से अधिक है तो बिहार सरकार को ऐसे स्टोक के खरीदने की अनुमति दे दी जाएगी।

केन्द्रीय सरकार की सह्यता से राज्य सरकार ने बिहार में जो विभिन्न सहायता

कार्यक्रम शुरू किये हैं उनसे स्थिति नियन्त्रण में है। सरकार को यह धारणा है कि न तो बिहार अथवा न ही देश के सूखे से प्रभावित क्षेत्रों में कहीं भी भूखपरी में कोई मौत होगी। ऐसी मृत्यु की जिम्मेदारी का प्रश्न ही नहीं उठता।

Declaration of Famine in certain areas of U.P.

*1226. Shri Madhu Limaye:
Shri S. M. Banerjee:
Dr. Ram Manohar Lohia:
Shri George Fernandes:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the U.P. Government have sought the permission of the Central Government to declare famine in certain areas of the State;

(b) if so, the names of these areas with their total area and the population; and

(c) the reaction of the Central Government thereto?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anasahib Shinde): (a) No Sir

(b) and (c). Do not arise

Clearance of large ships at Major Ports

*1228. Shri Yashpal Singh:
Shri S. C. Samanta:
Shri D. C. Sharma:
Shri S. S. Kohari:
Shri S. K. Taparia:
Shri K. P. Singh Deo:
Shri P. N. Sotanki:
Shri Nand Kumar:

Will the Minister of Transport and Shipping be pleased to state:

(a) whether there is considerable delay at major ports of India in receiving and clearing largeships, and

bulk carriers of 60,000 tonnes and above; and

(b) if so, the steps taken to remove this handicap?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and (b). At present, the major ports in India are not in a position to handle large ships and bulk carriers of 60,000 tonnes and above at alongside berths. But deep drafted vessels are handled for lightening into smaller vessels in stream at Madras and at Saugor Roads, about 78 nautical miles downstream of Calcutta. Due to this, large sized ships are cleared without delay. As part of the Fourth Plan programme, a new outer harbour is being built at Madras Port which will cater to ships of 60,000 DWT in the initial stage and 100,000 DWT eventually, At Mormugao and Mangalore the provision of iron ore berths capable of handling vessels upto 60,000 DWT initially and 100,000 DWT ultimately is under consideration. The new Dock system being built at Haldia will cater to vessels of about 60,000 DWT. With some capital dredging, Paradeep Port will also be in a position to handle vessels upto 60,000 DWT.

Foodgrains Policy Committee Report

*1229. **Shiva Chandra Jha:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) the recommendations of the Foodgrains Policy Committee Report which have been implemented by Government so far; and

(b) the recommendations which have not been implemented with reasons therefor?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-1081/67].

(b) The other recommendations of the Foodgrains Policy Committee are under consideration of the Government.

Cut in Rice Ration in Kerala

*1230. **Shri Kameshwar Singh:**
Shri A. Sreedharan:
Shri P. C. Adichan:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that there is a 50 per cent cut in the rice ration in Kerala from the first week of July.

(b) if so, the action taken by Government to restore the cut in ration; and

(c) when the restoration will take place?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No, Sir. But actual issue was only 75 per cent of the admissible rice quantum of 160 grams per adult per day.

(b) The major portion of the rice available in the Central Pool is being sent to Kerala.

(c) It is not possible to say when exactly the issue of the ration of 160 grams per adult per day will be restored.

Reclamation of Chambal Ravines

5894. **Shri Baburao Patel:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the Government of Madhya Pradesh have again urged the Centre to take up reclamation of Chambal ravines as a central Project;

(b) whether the Central Government have since considered the proposal;

(c) if so, the decision taken in the matter; and

(d) if not, reasons therefor?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No fresh request has been received from the